

Annexure-5

Name of Corporate Debtor: Talwalkar Healthclubs Limited

Date of commencement of liquidation: 27 June 2022

List of Stakeholders as on:27 February, 2023

List of Operational Creditors (Government Dues)

Liquidation Claims

(Amount in Rs.)

Sr. no.	Details of Claimant		Details of claim received		Details of Claim Admitted				Amount of Contingent Claim	Amount of Mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any		
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)					% of share in total amount of claims admitted	Observation	Note Reference
1	Income Tax Department, Mumbai	Income tax Department	23-07-2022	1,41,78,69,532	1,41,78,69,532	Statutory dues	-	-	99%	-	-	-	-	-	1
2	Office of assistant Commissioner of Central GST & Central Excise Division VIII, Ahmedabad South	GST Department	25-07-2022	1,49,63,544	1,49,63,544	Statutory dues	-	-	1%	-	-	-	-	-	1
3	Sri B.G.S. Prasada Rao., Assistant Comissioner of State Tax	State Government	20-07-2022	60,000	60,000	Statutory dues	-	-	0%	-	-	-	-	Previously we have received the claim form for the same amount but it was not admitted due to form not notarised but later on the same form was provided to us which was duly notarised. In order to avoid duplication we have not mentioned the same	1
Total				1,43,28,93,076	1,43,28,93,076				100.00%			-	-		

Notes:

Note 1: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with Corporate Debtor.

- a) The above information may change basis further investigation or new information.
b) Incase any claimant has any query on claim, please write us at - liquidation.thl@gmail.com